

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HIND MOTORS INDIA LIMITED Date of Commencement of Liquidation: 12-09-2017; List of Stakeholders as on Date: 31-03-2021; Name of IP: Mr. Krishan Vrind Jain; Last 5 digit of registration number: 10528

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		6596300.95		6596300.95				NA
3	Secured financial creditors	2	346333039	2	237085149		210501243		Annexure 3
4	Unsecured financial creditors	38	24646425.75	38	24646425.75				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	164162	1	164162			1361823	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		41	377739927.7	41	268492037.7	0	210501243		